

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/5978/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the ^{2nd} 22 July, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.DJN/4567 dated 04.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.07.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 03.07.2024 till the morning of 04.07.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/5979/A, dated , 22-07-24
Copy to:.

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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